

(84)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

Civil Contempt Application No. 36 of 1994 in
Contempt Application No. 27 of 1993 in
O.A. No. 619 of 1988.
~~Exhibit~~

DATE OF DECISION 6.2.1995.

Shri Devshi Velji Petitioner

Shri M.M.Xavier Advocate for the Petitioner(s)

Versus

Shri A.K.Chopra, D.R.M. & ors. Respondent

Shri R.M.Vin Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. V.Radhakrishnan : Member (A)

The Hon'ble ~~Mr.~~ Dr. R.K.Saxena : Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

N^o

(35)

: 2 :

Shri Devshi Velji,
Vankar Vas,
Village Umrala,
District - Bhavnagar.

...Applicant.

(Advocate : Mr. M.M. Xavier)

1. The Union of India,
Western Railway,
General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.
2. The Divisional Railway Manager,
Western Railway,
Bhavnagar Division,
Bhavnagar Para - 364 003.
3. The Senior Divisional Personnel Officer,
Western Railway,
Bhavnagar Division,
Bhavnagar Para. ... Respondents.

CONTEMNERS :

- a. Shri A.K.Chopra,
Divisional Railway Manager,
Western Railway,
Bhavnagar Division,
Bhavnagar Para - 364 003.
- b. Shri G.L.Meena,
Senior Divisional Personnel Manager,
Western Railway, Bhavnagar Division,
Bhanagar Para - 364 003.

(Advocate : Mr.R.M.Vin)

ORAL JUDGMENT

Civil Contempt App. No. 36 /94
in Contempt Appl. No. 27 of 1993,
in O.A. No. 619 of 1988.

Date: 6.2.1995.

Per : Hon'ble Mr.V.Radhakrishnan : Member (A)

None present for the applicant. Heard
Mr.R.M.Vin learned counsel for the respondents.

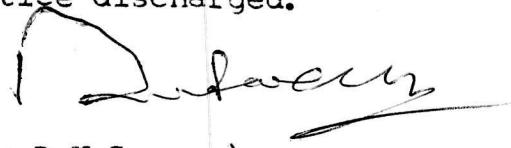
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: 3 :

Mr. R. M. Vin submits a copy of the ~~Further~~ ^{record of}

Payment which may be taken on record. He informs that payments in question has been made on 19.1.1995 at Umrala Treasury Office. In view of this nothing appears to remain. C.A.36/94 stands disposed of.

Notice discharged.



(Dr. R. K. Saxena)
Member (J)


(V. Radhakrishnan)
Member (A)

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